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T.P.(C) No. 87 OF 2003

ITEM Nos.21 & 38

Court No.10

SECTION XVIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition (Civil) No.87 of 2003@@  
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UNITED TOWERS (I) PVT. LTD. & ORS. Petitioner (s)

VERSUS

SBI COMMERCIAL & INTNL.BANK LTD.& ORS. Respondent (s)

(With appln(s). for stay)

With Transfer Petition (C) No.181 of 2003  
(With appln.(s) for ex-parte stay)

Transfer Petition (C) No.244 of 2003

Date : 25/04/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Ranjit Kumar, Sr. Adv.  
Mr. Uttam Dutt, Adv.  
Mr. Nikhil Nayyar, Adv.

For Respondent (s) Ms. Malini Poduval, Adv.  
No.1:

For Canara Bank: Mr. Rajiv Tyagi, Adv.  
Mr. Tapeshe Tyagi, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....J  
List the petitions after two weeks.

In the meantime, learned counsel for the petitioners shall take fresh steps to serve the unserved respondents.

(T.I. Rajput)  
Court Master

(Ramesh Chand)  
Court Master